

## Declaration of Assets and Liabilities

Year-2022-23

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I, Praveen Kumar son of Mr. Manoj Kumar, aged 27 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.\*

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self   | Spouse Name | Dependant-1 Name<br>Manoj Kumar<br>(Father)  | Dependant-2 Name<br>Sita Devi<br>(Mother)   | Dependant-3 Name |
|---------|---|--|-------------|--|---|------------------|
| (i)     | Cash  | Rs. 40,000.00/-<br>(Approx.)                 | -----       | Rs. 50,000.00/-<br>(Approx.)   | Rs. 80,000.00/-<br>(Approx.)  | -----            |
| (ii)    | Deposits in Banks, financial Institution and Non- Banking Financial Companies | SB- Rs. 572,000/-<br>(Approx.)               | -----       | -----  | -----   | -----            |
| (iii)   | Bonds, Debentures and Shares in Companies,                                    | Rs. 1,00,000/-<br>(Approx.)                  | -----       | NIL  | NIL   | -----            |
| (iv)    | Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc           | NIL  | -----       | NIL  | NIL   | -----            |
| (v)     | Motor Vehicles (details of make, etc)   | NIL  | -----       | Pulsar 150 (Bike)  | NIL   | -----            |
| (vi)    | Jewellery (details of weight and value)                                       | Gold- 15gm<br>Value-Rs.78,825/-<br>(approx.) | -----       | Gold- 20gm<br>Value-Rs.1,05,100/-<br>(approx.)<br>Silver- 100gm<br>Value-Rs.7,000/-<br>(approx.) | Gold- 350gm<br>Value-<br>Rs.18,39,250/-<br>(approx.)<br>Silver- 700gm<br>Value-Rs.49,000/-<br>(approx.) | -----            |
| (vii)   | Other assets, such as values of claims/ interests                             | NIL  | -----       | NIL  | NIL   | -----            |

Note :- Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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**B. Detail of Immovable assets.**

(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

| Sr. No. | Description   | Self                                  | Spouse Name | Dependant - 1<br>Name<br>Manoj Kumar  | Dependant-2<br>Name<br>Sita Devi  | Dependant-3<br>Name |
|---------|---|---------------------------------------|-------------|---|---|---------------------|
| (i)     | Agricultural Land-<br>Location (s)-<br>Survey Number (s)-<br>Extent (Total<br>Measurement)-<br>Current market value                               | NIL                                   | -----       | In Village-<br>Rampurwa, Distt.-<br>W. Champaran, Area-<br>3 kattha<br>Approximately<br>Value Not Known           | NIL   | -----               |
| (ii)    | Non-Agricultural<br>Land- Location (s)-<br>Survey Number (s)-<br>Measurement-<br>Current market value   | NIL                                   | -----       | NIL   | In Village-<br>Rampurwa, Distt.- W.<br>Champaran, Area-<br>4.50kattha<br>Approximately<br>Value Not Known | -----               |
| (iii)   | Buildings<br>(Commercial and<br>residential) Location<br>(s)- Survey/door<br>number(s)-<br>Extent (Total<br>measurement)-<br>Current market value | NIL                                   | -----       | NIL   | NIL   | -----               |
| (iv)    | House/Apartments,<br>etc- Location(s)-<br>Survey/door number<br>Extent (Total<br>measurement)-<br>Current market value                            | Hindu<br>Undivided<br>Family<br>(HUF) | -----       | In Village-<br>Rampurwa, Distt.-<br>W. Champaran, Build<br>Up Area- 1150 sqft<br>Approximately<br>Value Not Known | NIL   | -----               |
| (v)     | Others (such as<br>interest in property)  | NIL                                   | -----       | NIL   | NIL   | -----               |

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :-

[Note : Please give separate details for each item]

| Sr. No | Description  | Name & Address of Bank/<br>Financial Institutions (s)/<br>Department (s) | Amount outstanding<br>as on 15-02-2023 |
|--------|--|--|--|
| (a)    | (i) Loans from Banks   | SBI, BVM Branch, Patna   | Rs. 10,40,236/-                        |
|        | (ii) Loans from Financial Institutions                           | -----  | NIL                                    |
|        | (iii) Government Dues :  | -----  | NIL                                    |
|        | (a) dues to departments dealing with<br>government accommodation | -----  | NIL                                    |
|        | (b) dues to department dealing with<br>supply of water           | -----  | NIL                                    |
|        | (c) dues to departments dealing with<br>supply of electricity    | -----  | NIL                                    |
|        | (d) dues to departments dealing with<br>telephones               | -----  | NIL                                    |

*Prasen Kumar*

|     |   |  |     |
|-----|---|--|-----|
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)  | -----  | NIL |
|     | (f) Other dues, if any  | -----  | NIL |
| (b) | (i) Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)) | Assesment Year 2022-23<br>Income Tax Paid Rs.56,955/-<br>PAN- IGGPK3824N | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | -----  | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]  | -----  | NIL |
|     | (iv) Property Tax   | -----  | NIL |

**C. PERSONAL DETAIL :**

i) GPF/CPF/PRAN NO :- PRAN-110114057674

ii) Gender :- M (M/F)

iii) Date of Birth :- 0 2 0 2 1 9 9 6 (DD/MM/YYYY)

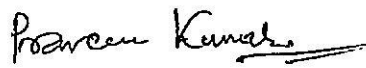
iv) Class/Group :- B (A/B/C)

v) Cadre :- Administrative Cadre, Bihar Legislative Assembly Secretariat

Service (Full Name e.g., B.A.S. Bihar Administrative Service.  
B.S.S. Bihar Secretariat Service etc.)

vi) Home District :- West Champaran

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature :- 

Name of Employee:- PRAVEEN KUMAR

Designation:- Assistant, Bihar Vidhan Sabha,  
Patna.

Department :- Bihar Vidhan Sabha Secretariat,

Patna

Place :- Patna

Date :- 15-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.